## Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

## Appeal No. 177 & 178 of 2012

Dated: 11th September, 2013

Present: Hon'ble Mr. Rakesh Nath, Technical Member

Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Appeal No. 177 of 2012

BSES Rajdhani Power Ltd.

...Appellant(s)

Versus

**Delhi Electricity Regulatory Commission** 

...Respondent(s)

Appeal No. 178 of 2012

BSES Yamuna Power Ltd.

...Appellant(s)

Versus

Delhi Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Vishal Anand Mr. Gaurav Dudeja

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Daleep Kr. Dhayani & Mr. Manoj Kumar Sharma

## **ORDER**

We have heard the arguments of the learned counsel for the Appellant for sometime.

Post the matter for further hearing on 20th September, 2013.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath) Technical Member

Vs/pg